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ITEM NO.12

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. 2/2017 in Civil Appeal No(s). 11997/2016

ALLAHABAD U.P GRAMIN BANK

Appellant(s)

VERSUS

RAJENDRA SINGH & ORS.

Respondent(s)

(For deletion of the name of respondent)

Date : 14/02/2017 This application was called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE PINAKI CHANDRA GHOSE

[IN CHAMBER]

For Appellant(s) Mr. Rajesh Kumar,Adv.

Mr. Gaurav Kumar Singh,Adv.

Mr. Rakesh Chaurasiya,Adv.

Mr. Anant Gautam,Adv.

For M/s Mitter & Mitter Co.,Adv.

For Respondent(s)

Mr. Rajesh Srivastava,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Perused the office report dated 3 rd

January,2017.

Interlocutory Application No.2 for deletion of the names of proforma respondent Nos. 2 to 6 is allowed. The names of proforma respondent Nos.2 to 6 are deleted from the array of parties at the risk and peril of the appellants.

(Anita Malhotra)

Court Master

(Chander Bala )

Court Master